

[श्री विनायक प्रसाद यादव]

377 के अधीन निम्नलिखित अविलम्बनीय लोक महत्व के विषय का उल्लेख करता हूँ :

“राष्ट्र के महान स्वतंत्रता सेनानी एवं आधुनिक भारतीय राजनीति के भीष्म-पितामह श्री आचार्य बी० कृपालानी विगत कई महीनों से अस्वस्थ हो कर लगभग रोग शय्या पर थे। हाल में उनकी स्थिति बिगड़ कर चिन्ताजनक स्थिति में पहुँच गई है और विगत 28-3-79 को उन्हें अहमदाबाद के एक सिविल अस्पताल में भर्ती किया गया है जहाँ उनकी स्थिति चिन्ताजनक है। समूचे राष्ट्र का उद्विग्न मन अपने प्रतीक की ओर चला गया है और उनकी नजर अहमदाबाद के अस्पताल पर लगी है।

अतः मैं सरकार का ध्यान इस ओर दिलाते हुए उनके स्वास्थ्य की अद्यतन स्थिति से सदन को अवगत कराने की मांग करता हूँ तथा सरकार से आग्रह करता हूँ कि अविलम्ब बादा को दिल्ली के आल इंडिया इंस्टीट्यूट या बम्बई के अस्पताल में दाखिल करें तथा उनके इलाज की व्यवस्था राष्ट्रीय कोष से करने का ऐलात करें।

(v) OBSERVANCE OF HOLIDAY ON BIRTHDAY OF DR. B. R. AMBEDKAR

SHRI S. S. LAL (Bayana): Sir, under Rule 377 I want to raise a matter of urgent public importance. That a holiday be declared on the 14th of April every year since it is the birthday of Baba Sahib Ambedkar ji. What he has done for the down-trodden in the country and how he is adored by these people need no emphasis. Holidays on the birthdays of all great people and saints but Baba Sahib, have been declared and is a practice with the Government of India. Baba Sahib has a following no less than any other great man of his time and stature.

(vi) REPORTED SCARCITY OF FURNACE OIL BOMBAY REGION

SHRI S. R. DAMANI (Sholapur): Sir, under Rule 377 I want to raise a

matter of urgent public importance. I would like to draw the attention of the Minister and the House towards the acute scarcity of the furnace oil for the last three weeks. Most of the industries in various parts of the country, particularly Bombay region are using furnace oil as fuel. Some of the major industries like textiles, fertiliser, chemicals, etc. are having stocks just sufficient for hand-to-mouth. They have been waiting daily at the offices of the stockists anxiously for their supplies. The present position is such even one day delay in the supplies may cause the stoppage of the wheels of the industries. Thus there will be a heavy loss of production, besides shortages, layoffs, interrupted employment, etc. I hope the hon'ble Minister might be aware of this critical situation. Therefore, Sir, I request the hon'ble Minister to clarify the position.

SHRI VASANT SATHE (Akola): Sir, for how many days still I have to wait for the reply.

MR. SPEAKER: He has sent the reply. A copy has been sent to me.

SHRI VASANT SATHE: Let me see the copy. (Interruptions)

SHRI PURNANARAYAN SINHA (Tezpur): Sir, I have given notice under Rules 377 and 193 in respect of Assam. There is shortage of wheat, rice, coal and cement. Trains are not moving. I shall start satyagraha from 12 noon tomorrow if my matter is not allowed to be moved. (Interruptions)

SHRI RAJ KRISHNA DAWN (Burdwan): Sir, I have also given notice under Rule 377 in respect of West Bengal plunged into complete darkness for want of electricity, kerosene, oil and coal resulting in great resentment in the minds of the people of West Bengal.

MR. SPEAKER: I will give you permission tomorrow.

(Interruptions)